

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH-COURT NO. 1**

SERVICE TAX APPEAL NO. 51386 OF 2018

[Arising out of Order-in-Appeal No. 65(RK) ST/JPR/2017-18 dated 23 February, 2018 passed by the Commissioner (Appeals), & ADG DGGSTI(JZU), Jaipur]

AMIT RISHABH BUILDERS PVT LTD

.....APPELLANT

78, Officers Campus Extn,
Sirsi Road, Jaipur, Rajasthan- 302012

Versus

**COMMISSIONER OF CGST & CENTRAL
EXCISE-JAIPUR I**

.....RESPONDENT

NCR Building,
Statue Circle, C-Scheme, Jaipur,
Rajasthan-302005

Appearance:

Ms. Suchi Sethi, Chartered Accountant for the Appellant

Ms. Jaya Kumari, Authorised Representative for the Respondent

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION : 23/10/2025

JUSTICE DILIP GUPTA

The appeal is remanded. For order, see order of date in
Service Tax Appeal No. 51384 of 2018.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

Tejo